

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3103
TO BE ANSWERED ON THE 21ST MARCH, 2017

PROTECTION TO CASHEW WORKERS

3103. SHRI N.K. PREMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it has come to the notice of the Government that a huge number of cashew workers lost their employment due to the change in policy of levying tax;
- (b) if so, the action taken by the Government to protect the cashew workers;
- (c) whether the Government proposes to provide sufficient quantum of raw cashew at reasonable prices, so as to protect the cashew industry; and
- (d) if so, the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Government has not received any report from State regarding loss of employment due to the imposition of 5% basic customs duty on cashew nut in shell in Budget 2016-17.

(c) & (d): The Government does not have any proposal to provide raw cashew nut at reasonable prices to the cashew industry. However, Government of India has taken initiatives to augment the domestic production by increasing the area under cashew by new planting, removal of senile plantation and re-planting with high yielding varieties of cashew under Mission for Integrated Development of Horticulture.
